

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA-198/97

... Dt. of Order: 11.2.2002.

PRESENT: Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member.

...

BENODE BEHARI MONDAL

VS

UNION OF INDIA & ORS

...


For the Applicant: Mr. Samir Ghosh, Counsel
For the Respondents: None.

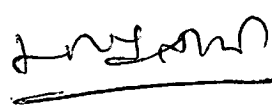
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ORDER

The learned counsel Shri Samir Ghosh for the applicant informs that the applicant in this case has since died and therefore he submits that the case may be dismissed *as abated*.

The OA is dismissed *as abated*.


(M.L. CHAUHAN)
Member (J)


(B.P. SINGH)
Member (A)

mb.